

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.116 of 2012

Dated: 1st May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ... Appellant(s)
Versus

Punjab State Power Corporation Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo for R.1
Mr. Sakesh Kumar for R.2

ORDER

We have heard the learned counsel for the Appellant for some time. Post the matter for further hearing on **16.05.2013** along with Appeal No. 207 of 2013. In the meantime, the learned counsel for the Appellant is directed to file his Written Submissions after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/Vs